

ITEM NO.849

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3010/2020

JAGAT GURU SHANKARCHARYA
JYOTISHPEETH P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

WITH

IA. NO.153943/2022 IN C.A. No. 3011/2020 (III-A)

IA 140463/2022 - INTERVENTION/IMPLEADMENT
IA 140464/2022 - FOR EXEMPTION FROM FILING O.T.
IA 140466/2022 - CLARIFICATION/DIRECTION
IA 140467/2022 -EXEMPTION FROM FILING O.T.)

Date : 12-10-2022 This application was Mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Parties

Mr. Tushar Mehta, SG (Mentioned by)
Ms. Manisha Agrawal Narain, Adv.
Mr. Sandeep Kumar Adv.
Mr. Pratyush, Adv.
Mr. Yadav Narender Singh, AOR

Ms. Taruna Ardhendumauli Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. NO.153943/2022 in C.A. No. 3011/2020

As prayed for, list this application before
the Bench presided over by Hon'ble Mr. Justice B.R.
Gavai on 14th October, 2022.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
COURT MASTER

